

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 76
ANSWERED ON 22/07/2024

STATUS OF PMAY-U IN ODISHA

76. SMT. SULATA DEO
SHRI NIRANJAN BISHI

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the data on target, number of houses sanctioned, and houses completed under PMAY-U, State-wise;
- (b) whether there is a shortage in meeting the housing targets under the scheme in any State, including Odisha, if so, the reasons for the same;
- (c) the reasons for the delay in releasing funds for PMAY-U in Odisha; and
- (d) the reason behind the decline in budgetary allocation for PMAY-U since 2021-22?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) & (b): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Against the demand of 112.24 lakh houses as validated by States/UTs, a total of 118.64 lakh houses have been sanctioned under PMAY-U by the Ministry as on 15.07.2024. The State-wise details of houses sanctioned, grounded and completed/delivered including in the State of Odisha are at Annexure.

(c): Central Assistance under PMAY-U is released to States/ UTs in three instalments of 40%, 40% and 20%. The release of Central Assistance is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz. submission of Utilisation Certificates (UCs); Aadhaar seeding of beneficiaries; Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of houses/projects, registration of Affordable Housing in Partnership (AHP)/ In-Situ Slum Redevelopment (ISSR) projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc. and other instructions issued by Ministry of Finance. Due installments are released to States/UTs on receipt of requisite compliances in respect of sanctioned projects under the scheme. Central Assistance of ₹ 3,176.98 crore has been sanctioned for the State of Odisha; out of which ₹ 2,479.75 crore has been released as on 15.07.2024 to the State based on the compliances achieved. Sufficient funds are available in Budgetary Estimates (BE) of this Ministry for FY 2024 - 25.

(d): The Ministry has received sufficient year wise budgetary allocation for PMAY-U and there has been no decline in the same since 2020-21.

State/UT wise details of houses sanctioned, grounded and completed under PMAY-U including Odisha

Sl. No.	Name of the State/ UT	Physical Progress (Nos)		
		Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2	Bihar	3,14,477	3,05,811	1,47,979
3	Chhattisgarh	3,02,663	2,89,128	2,38,894
4	Goa	3,146	3,146	3,145
5	Gujarat	10,05,204	9,83,778	9,18,185
6	Haryana	1,15,034	93,153	68,114
7	Himachal Pradesh	12,758	12,668	10,705
8	Jharkhand	2,29,156	2,13,534	1,42,810
9	Karnataka	6,38,121	5,73,160	3,69,449
10	Kerala	1,67,322	1,47,721	1,23,453
11	Madhya Pradesh	9,61,147	9,49,265	8,01,068
12	Maharashtra	13,64,923	11,16,949	8,55,339
13	Odisha	2,03,380	1,80,647	1,47,148
14	Punjab	1,32,235	1,16,264	83,894
15	Rajasthan	3,19,863	2,64,357	1,91,971
16	Tamil Nadu	6,80,347	6,63,430	5,70,294
17	Telangana	2,50,084	2,44,219	2,24,659
18	Uttar Pradesh	17,76,823	17,33,051	15,47,101
19	Uttarakhand	64,391	60,160	34,504
20	West Bengal	6,68,953	6,12,998	4,00,257
Sub- total (States) :-		113,47,055	105,54,376	78,52,806
21	Arunachal Pradesh	8,499	8,070	7,753
22	Assam	1,76,643	1,60,473	1,02,712
23	Manipur	56,037	48,657	14,699
24	Meghalaya	4,758	3,793	1,632
25	Mizoram	39,605	39,215	11,069
26	Nagaland	31,860	31,841	22,850
27	Sikkim	316	316	202
28	Tripura	92,854	84,751	74,049
Sub- total (N.E. States) :-		4,10,572	3,77,116	2,34,966
29	A&N Island	376	376	47
30	Chandigarh	1,256	1,256	1,256
31	DNH & DD	9,947	9,947	9,230
32	Delhi	29,976	29,976	29,976
33	J&K	47,040	42,894	24,244
34	Ladakh	1,307	1,014	843
35	Lakshadweep	-	-	-
36	Puducherry	15,995	15,271	9,994
Sub- total (UT) :-		1,05,897	1,00,734	75,590
Grand Total :-		118.64 Lakh	114.33 Lakh*	85.04 Lakh*

* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.